**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH`

It is a part heard hence list it on 14/03/2018 before the I.A.No. 30/KB/2017

regular bench.

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February 2018, 10.30 A.M.

Name of the Company	Mrs. Sharoo SudVs- Bhagwan Fianance Corporation Ltd. & Ors. (Jinan K.R.)  Member (J)	
Under Section	111(4)	
	nation of Authorized Appearing on behalf of IN CAPITAL LETTERS)	Signature with date
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## ORDER

Petitioner in person, Ld. Counsel for Mrs. Sharoo Sud, Ld. Counsel for the respondent company and the Ld. Counsel for the Executor of Estate of Late Shri Amrit Lal Sud are present.

It is a part heard hence list it on 14/03/2018 before the regular bench.

Sd

(Jinan K.R.) Member (J)